

(2018) 09 DEL CK 0354
In the Delhi High Court
Case No : Mac.App. 33, 311 Of 2018

Reliance General Insurance Co Ltd & Ors	APPELLANT
Vs	
Gurdev Singh & Ors	RESPONDENT

Date of Decision : 27-09-2018

Acts Referred:

Citation : (2018) 09 DEL CK 0354

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

1.,Medical Expenses,"Rs.2,81,603/-
2.,Loss of income,"Rs.52,524/-
3.,Pain and suffering,"Rs.50,000/-
4.,Conveyance and Special diet etc.,"Rs.25000/-
+Rs.25000/-
= Rs.50,000/-
5.,Loss of Amenities of life,"Rs.50,000/-
6.,Just compensation on account of disability,"Rs.7,87,860/-
,"
Total", "Rs.12,71,987/-
(which is
rounded off to
Rs.12,72,000/-
)

- 1.,Medical ExpensesÂ,"Rs.2,81,603/-
- 2.,Loss of income,"Rs.1,20,000/-
- 3.,Pain and suffering,"Rs.75,000/-
- 4.,Conveyance and special diet,"Rs.50,000/-
- 5.,Loss of Amenities of life,"Rs.75,000/-
- 6.,Loss of earning capacityÂ,"Rs.4,68,000/-
- ,Total,"Rs.10,69,603/-